

Recording of local and mobile calls

3203. SHRI P. RAJEEVE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there is any mechanism with the department to record all the calls including local and mobile; and

(b) if so, the conditions for this?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Sir, the Department of Telecommunications (DoT) do not have any mechanism to record the content of the calls of subscribers. However, as per Section 5 of Indian Telegraph Act, 1885, the Licensee Companies will provide necessary facilities to the designated Law Enforcement authorities of Central/State Government as conveyed by the Licensor from time to time for interception of the messages passing through their network.

Expansion and achievement of telecommunication services

‡3204. SHRI BALAVANT ALIAS BALAPTE:
SHRI SHREEGOPAL VYAS:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of the actual and financial targets set and achieved for expansion and improvement of telecommunication services in the country including Maharashtra during the Eleventh Five Year Plan, State-wise and year-wise;

(b) the action taken by Government regarding the areas where the set targets could not be achieved during the said period; and

(c) the future strategy of Government for the expansion and improvement of telecommunication services in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) A target of 600 million telecom subscriber base by the end of plan period has already been achieved. As on 30th June, 2010, total Telephone subscribers are 671.69 million. The State-wise actual and financial targets for expansion and improvement of telecommunication services in the country have not been envisaged in the Eleventh Five Year Plan (2007-2012).

The license area-wise total telephones as on 30.6.2010 are given in the Statement-I (See below).

The year-wise plan outlay and expenditure during the Eleventh Five Year Plan is given in the Statement-II (See below).

(b) Not applicable in view of (a) above.

‡Original notice of the question was received in Hindi.

(c) The Indian Telegraph Rules have been amended to enable Universal Service Obligation Fund (USOF) to provide support for creation of general infrastructure in rural and remote areas for the development of telecommunication facilities. Ambitious target has been set to achieve rural teledensity of 40% by 2012. USOF has set target of setting up of 10,000 Shareable BTS towers in remote areas this year. VPT (Village Public Telephone) has been provided in 5.66 lakh villages out of total 5.93 lakh villages. Department has further set target of providing broadband coverage for all 2.5 lakh Gram Panchayats by next year. Further, Auction of 3G/BWA spectrum has been completed and wireless broadband rollout is hence expected by end of this year.

Statement-I

Details of license area-wise total telephones

| Sl. No. | Name of licence area Circle | Total telephones | | | | |
|---------|-------------------------------|------------------|------------------|------------------|------------------|------------------|
| | | As on 31.03.2007 | As on 31.03.2008 | As on 31.03.2009 | As on 31.03.2010 | As on 30.06.2010 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 16016072 | 23288508 | 32952403 | 48086548 | 51630363 |
| 2. | Assam | 2834286 | 4343409 | 6161988 | 9064392 | 9920305 |
| 3. | Bihar | 7780621 | 12934489 | 22363036 | 38356594 | 42164765 |
| 4. | Gujarat | 13609557 | 19244956 | 26224524 | 34430942 | 37138891 |
| 5. | Haryana | 5495803 | 7355723 | 10777566 | 14957215 | 16224242 |
| 6. | Himachal Pradesh | 1865945 | 2716613 | 3700542 | 5343219 | 5804903 |
| 7. | Jammu and Kashmir | 1786775 | 2461397 | 3743780 | 5779357 | 5889542 |
| 8. | Karnataka | 14270528 | 19887339 | 26326539 | 39908353 | 43348448 |
| 9. | Kerala | 11280494 | 15370914 | 19976503 | 27654979 | 29006862 |
| 10. | Madhya Pradesh | 9014505 | 14984521 | 22274888 | 33551028 | 36342585 |
| 11. | Maharashtra (excl. Mumbai) | 16710473 | 24721967 | 34615611 | 46525690 | 49753346 |
| 12. | North East | 1564965 | 2460806 | 3685221 | 5636222 | 6085842 |
| 13. | Orissa | 3737186 | 5953313 | 9334750 | 15885139 | 17547081 |
| 14. | Punjab | 10221359 | 13399833 | 16530246 | 21700899 | 23399626 |
| 15. | Rajasthan | 9838405 | 15343775 | 24422555 | 35266093 | 37107700 |
| 16. | Tamil Nadu (excl. Chennai) | 13287420 | 20786207 | 30038512 | 44441959 | 48253180 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--------|--------------------------------|-----------|-----------|-----------|-----------|-----------|
| 17. | Uttar Pradesh (East) | 11788942 | 17677690 | 28674570 | 45530401 | 50843388 |
| 18. | Uttar Pradesh (West) | 9245616 | 14186965 | 20779695 | 31972932 | 34482741 |
| 19. | West Bengal (excl. Kolkata) | 6327082 | 10586334 | 16711612 | 26071205 | 28688725 |
| 20. | Kolkata | 6474333 | 9330552 | 13180947 | 17865316 | 18918288 |
| 21. | Chennai # | 5956506 | 8436749 | 10633508 | 12813769 | 13259971 |
| 22. | Delhi # | 14356500 | 18703590 | 24501382 | 31010425 | 33797375 |
| 23. | Mumbai # | 12403398 | 16316779 | 22114803 | 29427409 | 32077124 |
| TOTAL: | | 205866771 | 300492429 | 429725181 | 621280086 | 671685293 |

Statement-II

*Scheme-wise details of Plan Outlay and Expenditure – Eleventh Five
Year Plan (2007-2012)*

Department of Telecommunications

(Rs. in crores)

| Orgn./ Scheme | Annual Plan 2007-2008 | | | Annual Plan 2008-2009 | | | Annual Plan 2009-2010 | | |
|---|-----------------------|---------------------|----------------|-----------------------|---------------------|----------------|-----------------------|---------------------|--|
| | Budget Estimate | Revised Estimate | Actual Exp. | Budget Estimate | Revised Estimate | Actual Exp. | Budget Estimate | Revised Estimate | Actual Exp. upto March, 2010 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| Internal and Extra Budgetary Resources | | | | | | | | | |
| BSNL | 22881.00 | 14065.00 | 7239.43 | 18591.00 | 17891.00 | 11189.09 | 14015.00 | 14015.00 | 10364.28 |
| MTNL | 2309.00 | 1692.33 | 932.46 | 2430.97 | 1304.28 | 789.40 | 1725.02 | 1352.00 | 944.88 |
| ITI | 0.00 | 0.00 | 0.00 | 0.00 | | | | 0.00 | 0.00 |
| C-DOT (IR) | 31.97 | 31.97 | 21.96 | 37.63 | 29.96 | 29.96 | 45.00 | 30.00 | 11.32 |
| SUB-TOTAL EBR | 25221.97 | 15789.30 | 8193.85 | 21059.60 | 19225.24 | 12008.45 | 15785.02 | 15397.00 | 11320.48 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | | | |
|--------------------------------|----------------|----------------|---------------|----------------|----------------|----------------|----------------|----------------|----------------|
| Gross Budgetary Support | | | | | | | | | |
| BSNL (Loan) | | | | | | | | | |
| ITI | 1.00 | 1.00 | 0.00 | 0.00 | 0.00 | 0.00 | 1.00 | 1.00 | 0.00 |
| WMO | 15.00 | 6.38 | 0.00 | 15.00 | 15.00 | 4.15 | 15.00 | 6.00 | 4.32 |
| WPC | 11.40 | 16.92 | 8.25 | 4.00 | 9.70 | 3.69 | 1.00 | 4.00 | 1.14 |
| TRAI | 3.00 | 8.00 | 3.00 | 10.00 | 10.00 | 3.00 | 10.00 | 10.00 | 10.00 |
| TDSAT | 1.25 | 1.25 | 1.15 | 1.00 | 1.30 | 1.30 | 1.00 | 1.20 | 1.19 |
| TEC20.25 | 0.45 | 0.13 | 10.00 | 1.01 | 0.00 | 8.00 | 1.90 | 1.33 | |
| C-DoT | 129.10 | 99.00 | 96.00 | 153.00 | 121.82 | 109.00 | 300.00 | 140.00 | 100.00 |
| UMA&N | 1.00 | 1.00 | 0.00 | 5.00 | 0.00 | 0.00 | 61.00 | 52.00 | 0.00 |
| TETC | 6.00 | 4.00 | 0.00 | 5.00 | 3.00 | 3.01 | 5.00 | 0.05 | 0.00 |
| TAT (TDIP) | 2.00 | 4.00 | 3.66 | 2.00 | 2.00 | 1.60 | 3.00 | 3.00 | 1.78 |
| DS | 150.00 | 108.00 | 108.00 | 170.00 | 561.17 | 561.17 | 26.00 | 211.85 | 267.62 |
| SUBTOTAL | 340.00 | 250.00 | 220.19 | 375.00 | 725.00 | 686.92 | 431.00 | 431.00 | 387.38 |
| GBS | | | | | | | | | |
| TOTAL | 2556.97 | 1609.30 | 844.04 | 2434.60 | 1950.24 | 1265.37 | 1626.02 | 1528.00 | 1170.86 |
| PLAN | | | | | | | | | |

Preservation of telecom records

3205. SHRIMATI BRINDA KARAT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state the regulations and procedures relating to the security and period of preservation of documents and records pertaining to matters of public importance relating to telecommunications in MTNL, BSNL, VSNL, collaborative units and private sector telecommunications companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): Sir, the telecommunications companies to whom Licence has been issued by the Government for providing telephone services are required to preserve the records as per provisions in the respective Licence Agreement. In this regard following stipulations have been made in the Licence Agreement(s) for Unified Access Service (UAS)/Cellular Mobile Telephone Service (CMTS):—

- (a) The LICENSEE shall invariably preserve all billing and all other accounting records (electronic as well as hard copy) for a period of THREE years from the date of